

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 31**

**IA 1244/2024 In C.P. (IB)/208(MB)2019**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **03.06.2024**

NAME OF THE PARTIES:      **STAINLESS WORK PRIVATE LIMITED**

Section 10 of the Insolvency & Bankruptcy Code, 2016

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**ORDER**

**IA 1244/2024 –**

1. Adv. Daneel Pancras a/w Parth Jain i/b Jain Law Partners LLP for Applicant.
2. Ms. Pooja Gera, Advocate i/b Mr. Abhishek Adke, Advocate appeared for the Respondent no. 1.
3. Ld. Counsel for the Respondent seeks further one-week to have the reply finalized.
4. List this matter on **19.06.2024** for hearing.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Neeraj